

**Allotment of Plots to Refugees**

4623. SHRI BHARAT SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Slum Department of Municipal Corporation of Delhi had in 1970 issued allotment letters for plots to 45 refugees from Pakistan;

(b) whether these persons had deposited Rs. 500/- each as first instalment but they have not been allotted any plot so far;

(c) whether the files relating to their cases were transferred to the DDA consequent upon the transfer of Slum Department of MCD to DDA;

(d) if so, the reasons why plots have not been allotted to these persons by DDA (Slum Department) so far; and

(e) the time by which plots will be allotted to these refugees ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Allotment letters to some refugees from Pakistan were issued by the Slum Department.

(b) Allotment letters were issued to those persons who had deposited Rs. 500/- each. However, physical possession of the plots allotted could not be handed over to them because of Court Orders.

(c) Yes, Sir.

(d) and (e) Neither the area earmarked for the rehabilitation of these persons was notified as Slum area under the provision of Slum Areas (Improvement and Clearance) Act, 1956 nor the land was transferred to the Slum Department by the Ministry of Rehabilitation with whom the land vested.

**Internal Audit System in N.B.C.C.**

4624. SHRI MOHANBHAI PATEL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Internal Audit System in the National Buildings

Construction Corporation is not commensurate with the activities of the Corporation since 1983;

(b) whether it is also a fact that no quarterly Internal Audit Reports are being submitted to the Board of Directors of the Corporation since 1981 in spite of the Board having specifically asked for the same;

(c) whether it is also a fact that no action is taken on Internal Audit Reports made during the year and many of them are lying unattended;

(d) if so, the position regarding Internal Audit Reports submitted since 1981 and the action taken thereon; and

(e) whether Government propose to take any action to rectify that situation in the near future ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir.

(b) On clarification sought by the Corporation, the Board of Directors desired that the quarterly statistical progress on settlement of Internal Audit Reports /Paras be submitted to them. Necessary action has been taken by the management in this regard.

(c) No, Sir.

(d) Out of the total number of 98 Internal Audit Reports submitted from April '81 to December '86, one has been fully settled and 74 have been partly settled.

(e) The management of the Corporation takes adequate steps from time to time to strengthen the Internal Audit System. The question of Govt. taking any action, therefore, does not arise.

**Rural Projects Undertaken by NRI**

4625. SHRI LAKSHMAN MALLICK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that non-resident Indians are showing interest in taking up rural projects in selected areas of the